



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6292/2018	PRANESWAR DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MS. B BHUYAN MR. P MAHANTA MR. A KHOUND MR. R B GOHAIN MRS. S KALITA	GA, ASSAM MR. M NATH (SC,PNRD)
2	WP(C)/593/2019	UDAY KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DE	DR. B AHMED SC, CO OP
3	WP(C)/2741/2019	STERLING SECURITY SERVICES AND SYSTEMS AND 2 ORS. Versus THE TEZPUR UNIVERSITY AND 4 ORS.	MR. N BARUAH	MR N DUTTA (R4) MR S BHARALI (R4) SC, T U MR. M DAS (R4)
4	I.A.(Civil)/724/2023 in WP(C)/4545/2019	ON THE DEATHH OF RANJIT DAS, HIS LEGAL HEIRS RANA ASHIM DAS AND ANR. Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR J PAYENG	GA, ASSAM
	WITH WP(C)/4545/2019	RANJIT DAS Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM (R- 3) MR G KHANDELIA MR. K DEKA (R- 1 & 2) MR. K DEKA (R- 1 & 2) SC, L C
5	WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
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18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
20)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

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ORDERS				
1	I.A.(Civil)/2701/2023 in WP(C)/3172/2015	MD. RASHIDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
2	WP(C)/5276/2023	DR. BICHITRA KUMAR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS R MALI	GA, ASSAM SC, HEALTH
	WITH I.A.(Civil)/993/2024 in WP(C)/5276/2023	SUDIR CHANDRA SAHA, Versus DR. BICHITRA KUMAR DOLEY,	MR. D M NATH	MR B D DAS
3	WP(C)/6381/2023	TIKENDRAJIT DEKA Versus THE MANGING DIRECTOR, THE CITY CO-OP BANK LTD AND ANR	MR I S MAZUMDAR	
4	WP(C)/183/2024	UNION COOPERATIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM
5	WP(C)/300/2024	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2681/2020	BIPUL CH. SHARMA @ BIPUL CHANDRA SHARMA Versus INDIAN OVERSEAS BANK.	MR. J P DAS MS. S SARKAR	MR. A GANGULY (R1-R5) MR. A DUTTA (R1-R5) MR. A DHANUKA (R1-R5) SC, I O B
2	RFA/21/2022 WITH I.A.(C)3370/2022 WITH I.A.(C)3371/2022	SANJAY KUMAR JAJODIA Versus ON THE DEATH OF JAGADANANDA CHUODHURY HIS LEGAI HEIRS BIBHA RANI CHOUDHURY AND ORS.	S ALI MR. S K SANGANERIA MR. R BARUAH MR. A IKBAL	MR. SURAJIT DAS (r-7,8) MR P C GOSWAMI (r-7,8) MR. P P DAS (r-7,8)
	WITH I.A.(Civil)/1571/2022 in RFA/21/2022	SANJAY KUMAR JAJODIA Versus ON THE DEATH OF JAGADANANDA CHUODHURY HIS LEGAO HERIS BIBHA RANI CHOUDHURY AND ORS. F	S ALI MR. S K SANGANERIA MR. R BARUAH MR. A IKBAL	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA
	WITH I.A.(Civil)/875/2023 in RFA/21/2022	SANJAY KUMAR JAJODIA, Versus ON THE DEATH OF JAGADANANDA CHUODHURY AND SMTI BIBHA RANI CHOUDHURY	MR. S K SANGANERIA MR G JALAN	MR. P C GOSWAMI MR. A BARKAKATI
3	RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	MR. S K GOSWAMI MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1991/2022 in RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
4	CRP(IO)/366/2023	KUMUD CH KUMAR AND 5 ORS Versus MADAN KUMAR	MR. B J MUKHERJEE MS R SAHA	
5	WP(C)/1181/2024	HITENDRA PEGU Versus UNION OF INDIA AND 4 ORS	MR. D P BORAH	MR. S S ROY (R-2,3) MR. S BORTHAKUR(R-2,3) MR. S BORTHAKUR(R-2,3) MR. D J DAS (R-1) DY.S.G.I.

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